

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 645 of 2019

IN THE MATTER OF:

Manoj Kumar **...Appellant**

Vs

Ample Infrastructure Pvt. Ltd. & Anr. **....Respondents**

Present:

For Appellant: Mr. Shambo Nandy, Mr. Devesh Ajmani, Mr. Akshay Chandra and Mrs. Akanksha Kaushik, Advocates

For Respondents: Ms. Garima Bajaj, Advocate for Respondent No. 1

**Mr. Rajmangal Kumar, Advocate for Intervener
Dr. Akanksha Aggarwal**

Mr. Kumar Mihir, Mr. Pawan Bhushan and Mr. Tushar Bhusan, Advocates for Intervener

Ms. Ujwala Uppaluri, Advocate for Intervener

**Mr. Jintendra Kumar and Anjaneya Singh,
Advocates in IA No. 2143/2019**

ORDER

14.08.2019 Due to paucity of time, the matter could not be taken up.

Post the case 'for Admission (After Notice)' on **3rd September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)